

is 5.8 paise per litre for 10 meter cube per day capacity plant, 3.4 paise for 20 meter cube per day capacity plant, 3.3 paise for 30 meter cube per day capacity plants and 2 paise for 50 meter and 100 meter cube per day capacity plants. This is based on the running of plants for 16 hours a day with full capacity.

(d) Desalination plants do not have usage of solar power but run on DC set using diesel fuel when electric line power is not available.

Scheme for Pedestrians in Cannaught Place

2441. SHRI SRIBALLAV PANIGRAHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the six members committee set up by New Delhi Municipal Committee to study the proposal for pedestrianisation of Cannaught Place has submitted any report;

(b) if so, the details thereof and the reaction of the Government thereon; and

(c) if not, the time by which the report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The NDMC has reported that they have decided to constitute a committee on Cannaught Place with the President of New Delhi Traders Association as president and with the representative of the traders and general public as members apart from the technical experts. The Committee has not submitted its report so far nor any final date has been fixed for the purpose.

[Translations]

Cold Storage Facility in Orissa

2442. SHRI SRIKANTA JENA: Will the

PRIME MINISTER be pleased to state:

(a) whether the sufficient storage facility for fruit, vegetables and millets etc. is not available in Orissa; and

(b) if so, the efforts made or proposed to be made by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). The Government have not received any report regarding inadequacy of storage facility for fruits, vegetables and millets in Orissa.

There are 47 cold storages in Orissa with a total capacity of 83681 tonnes. Permission for construction of two more cold storages has already been granted during the current financial years.

Industrial Sickness in Rajasthan

2443. SHRI KUNJEE LAL: Will the PRIME MINISTER be pleased to state:

(a) whether large scale industrial sickness is prevailing in Rajasthan;

(b) if so, the reasons therefor; and

(c) the details of the guidelines issued and the resources provided by the Union Government to the various State Governments to alleviate industrial sickness and particularly to Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). According to Reserve Bank of India, 9987 units in the small scale sector and 46 units in the non-small scale sector were sick as at the end of March, 1990 in the State of Rajasthan. A number of causes, both internal and external, are responsible for industrial sickness. The major causes, as reported by the banks, relate to marketing,

financial, labour and production problems, management deficiencies, power shortage, demand recession and natural calamities.

(c) As far as sick units in the non-small scale sector are concerned, no finance is provided to the State Governments by Central Government. Under the margin.

Renovation Work in Government Quarters

2444. SHRISURYA NARAYAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some Government Quarters have been renovated as sample houses in sector-XII, R.K. Puram, New Delhi,

(b) if so, whether the renovation works are likely to be carried out in other quarters also; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Repairs have been done in one block of 8 type IV and one block of 4 type II quarters in Sector XII, R.K. Puram, New Delhi, as part of preventive maintenance. This work cannot be considered a renovation.

(b) and (c) Such repairs will be carried out in other quarters also, depending upon the availability of funds.

Filling of Vacant Reserved Seats

2445. SHRI GAYA PRASAD KORI: Will the PRIME MINISTER be pleased to state:

(a) the number of posts of officers and other categories reserved for Scheduled

Castes and Scheduled Tribes which are lying vacant in the beginning of this year in the Ministry of Labour,

(b) the progress made with regard to filling up the said posts during last three months, and

(c) the time by which the said posts are likely to be filled up?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) 423 posts of officers and other categories reserved for Scheduled Castes and Scheduled Tribes and to be filled up by direct recruitment were lying vacant, at the beginning of the year 1991-92 in the Ministry of Labour and its officers including autonomous bodies

(b) and (c). As per available information so far 145 candidates have been selected against these vacancies. The target date for filling up these vacancies, communicated to all the Offices, is 31.3.1992

[English]

Public Sector Undertakings under Heavy Industry

2446. SHRIMATI DIL KUMARI BHANDARI: Will the PRIME MINISTER be pleased to state:

(a) the details of the Public Sector Undertakings under the Administrative control of Department of Heavy Industry, State/ Union Territory-wise and location wise;

(b) whether some of these undertakings are in the engineering sector also; and

(c) if so, the details thereof and if not, the